

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)**

O R D E R

No. 191 of 2025/RG/RC

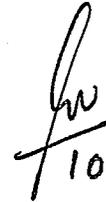
Dated: 10-02-2025

In exercise of the powers conferred by Rule 6 of the Jammu and Kashmir High Court Staff (Conditions of Service) Rules, 1968, Hon'ble the Chief Justice has been pleased to make amendment to the eligibility criteria for the post of Junior Assistant, Level-4 (25500-81100), as mentioned in the High Court Order No. 579 dated 24.10.2008, in the following manner;

"Graduation from a recognized University with minimum six months certificate Course/Diploma in Computer Applications from a recognized Institute".

Note: However, the candidates possessing the qualification of Bachelors of Computer Applications/Computer Science/B.Tech in Computer Science/IT or any degree in relevant field of Computer Application etc., need not to possess the Certificate Course or Diploma in Computer Application from a recognized Institute as prescribed above.

By Order.



10.02.25

**(Shahzad Azeem)
Registrar General**

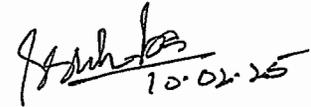
No.: 5593-609/RG/RC

Dated: 10.02.2025

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Additional Registrar to Hon'ble Mr. Justice Sanjeev Kumar, Hon'ble Chairman of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.

3. Joint Registrar to Hon'ble Mr. Justice Sanjay Dhar, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
4. Additional Registrar to Hon'ble Mr. Javed Iqbal Wani, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
5. Secretary to Hon'ble Mr. Justice M.A. Chowdhary, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
6. Secretary to Hon'ble Mr. Justice Rajesh Sekhri, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
7. Registrar Judicial, High Court Wing, Jammu/Srinagar.
8. Registrar Rules, High Court of J&K and Ladakh, Jammu.
9. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
10. Registrar Administration/Management, High Court Main Wing, Jammu.
11. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the same uploaded on the official website of the High Court.
12. In-charge Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
13. Order file.


10.02.25

Registrar Recruitment